

SHRI RANGASAYEE RAMAKRISHNA: Sir, automobile pollution is a major reason for air pollution, but each city has its own causes and conditions of very heavy air pollution. So my question is: Is the Government considering about bringing this thing within the ambit of Swachh Bharat Abhiyan, so that there can be more structured solution and more funds available for this purpose?

SHRI PRAKASH JAVADEKAR: Sir, dust pollution is a very important part of whole pollution and, particularly, in North India, प्राकृतिक रूप से यहां धूल ज्यादा है। तो धूल को रोकने के लिए vacuum cleaning से लेकर बहुत सारे उपाय दिल्ली में किए गए हैं। महोदय, दिल्ली का प्रदूषण केवल दिल्ली स्टेट गवर्नमेंट की सीमा में नहीं होता। So we have sought cooperation from the Punjab Government, the Haryana Government, the Rajasthan Government, the UP Government; and there are continuous meetings and follow ups every three months. They go ahead with implementing the plan which they are making and, therefore, there is a slight improvement in the situation. Let me tell you, as the Environment Ministry, we have already notified the Construction and Demolition Waste Management Rules because नया construction इतना ज्यादा होता है और वहां पूरी धूल-ही-धूल होती है। You don't see any dust anywhere from Metro constructions. They are tunneling everyday millions of tones but there is no dust anywhere. The same principles have been applied in Construction and Demolition Waste Management Rules and now, they have started showing the results.

\*393. [The Questioner was absent.]

#### **BPL population in NER states**

\*393. SHRIMATI RANEE NARAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total Below Poverty Line (BPL) population in 2016-17 in the States of North Eastern Region (NER);

(b) the total rural BPL population in 2016-17 in those States;

(c) the total urban BPL population in 2016-17 in those States;

(d) the percentage of BPL population out of the total population in those States; and

(e) the percentage of BPL population out of the total population in the country?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (e) A Statement is laid on the Table of the House.

**Statement**

(a) to (e) The erstwhile Planning Commission estimated poverty on the basis of Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Office (NSSO) as criteria for defining poverty line that separates poor from the not poor. Details of poverty lines and poverty ratios for 2011-12 have been computed following the Tendulkar methodology. The poverty ratio and number of persons living below poverty line in 2011-12 in rural and urban areas State/UT wise including States of North Eastern Region are given in Annexure-I (*See below*).

The Ministry of Rural Development conducted a combined Socio Economic and Caste Census (SECC) in 2011 to rank households across the country for both rural and urban areas on identified socio-economic parameters. SECC 2011 (Rural) provides data on households regarding various aspects of their socio-economic status- viz. housing, land-holding/landlessness, educational status, status of women, differently abled, occupation, possession of assets, SC/ST households, incomes, etc. SECC 2011 (Rural) data captures respondent based disclosures on socio-economic status of 17.97 crore rural households which has allowed automatic exclusion of 07.07 crore (39.34%) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 core (0.89%) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.70 crore (48.41%) of rural households on the basis of seven parameters. State/UT-wise details of households showing Automatic Exclusion, Automatic Inclusion and Deprivation in North East are given in Annexure-II.

**Annexure-I**

*Details of Number and Percentage of Population below poverty line by States 2011-12 (Tendulkar Methodology)*

Sl. No.	States	Rural		Urban		Total	
		%age of Persons	No. of Persons (lakhs)	%age of Persons	No. of Persons (lakhs)	%age of Persons	No. of Persons (lakhs)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	10.96	61.80	5.81	16.98	9.20	78.78
2.	Arunachal Pradesh	38.93	4.25	20.33	0.66	34.67	4.91
3.	Assam	33.89	92.06	20.49	9.21	31.98	101.27
4.	Bihar	34.06	320.40	31.23	37.75	33.74	358.15
5.	Chhattisgarh	44.61	88.90	24.75	15.22	39.93	104.11

1	2	3	4	5	6	7	8
6.	Delhi	12.92	0.50	9.84	16.46	9.91	16.96
7.	Goa	6.81	0.37	4.09	0.38	5.09	0.75
8.	Gujarat	21.54	75.35	10.14	26.88	16.63	102.23
9.	Haryana	11.64	19.42	10.28	9.41	11.16	28.83
10.	Himachal Pradesh	8.48	5.29	4.33	0.30	8.06	5.59
11.	Jammu and Kashmir	11.54	10.73	7.20	2.53	10.35	13.27
12.	Jharkhand	40.84	104.09	24.83	20.24	36.96	124.33
13.	Karnataka	24.53	92.80	15.25	36.96	20.91	129.76
14.	Kerala	9.14	15.48	4.97	8.46	7.05	23.95
15.	Madhya Pradesh	35.74	190.95	21.00	43.10	31.65	234.06
16.	Maharashtra	24.22	150.56	9.12	47.36	17.35	197.92
17.	Manipur	38.80	7.45	32.59	2.78	36.89	10.22
18.	Meghalaya	12.53	3.04	9.26	0.57	11.87	3.61
19.	Mizoram	35.43	1.91	6.36	0.37	20.40	2.27
20.	Nagaland	19.93	2.76	16.48	1.00	18.88	3.76
21.	Odisha	35.69	126.14	17.29	12.39	32.59	138.53
22.	Punjab	7.66	13.35	9.24	9.82	8.26	23.18
23.	Rajasthan	16.05	84.19	10.69	18.73	14.71	102.92
24.	Sikkim	9.85	0.45	3.66	0.06	8.19	0.51
25.	Tamil Nadu	15.83	59.23	6.54	23.40	11.28	82.63
26.	Tripura	16.53	4.49	7.42	0.75	14.05	5.24
27.	Uttarakhand	11.62	8.25	10.48	3.35	11.26	11.60
28.	Uttar Pradesh	30.40	479.35	26.06	118.84	29.43	598.19
29.	West Bengal	22.52	141.14	14.66	43.83	19.98	184.98
30.	Puducherry	17.06	0.69	6.30	0.55	9.69	1.24
31.	Andaman and Nicobar Islands	1.57	0.04	0.00	0.00	1.00	0.04
32.	Chandigarh	1.64	0.004	22.31	2.34	21.81	2.35
33.	Dadra and Nagar Haveli	62.59	1.15	15.38	0.28	39.31	1.43

1	2	3	4	5	6	7	8
34.	Daman and Diu	0.00	0.00	12.62	0.26	9.86	0.26
35.	Lakshadweep	0.00	0.00	3.44	0.02	2.77	0.02
TOTAL (ALL INDIA)		25.70	2166.58	13.70	531.25	21.92	2697.83

Notes: 1. Population as on 1st March 2012 has been used for estimating number of persons below poverty line. (2011 Census population extrapolated).

2. Poverty line of Tamil Nadu has been used for Andaman and Nicobar Islands.

3. Urban Poverty Line of Punjab has been used for both rural and urban areas of Chandigarh.

4. Poverty Line of Maharashtra has been used for Dadra and Nagar Haveli.

5. Poverty line of Goa has been used for Daman and Diu.

6. Poverty Line of Kerala has been used for Lakshadweep.

### Annexure-II

#### State/UT-wise details of households showing Automatic Exclusion, Automatic Inclusion and Deprivation in North East

Sl. No.	States/ UTs.	Total Households	Automatic Exclusion	Automatic Inclusion	Considered for Deprivation	Households with no Deprivation	Households reporting Deprivation
	ALL India	179787454	70754003	1595469	107437982	20134034	87303948
	TOTAL		(39.35%)	(0.89%)	(59.76%)	(11.20%)	(48.56%)
1.	Sikkim	88723	39442	235	49046	15566	33480
			(44.45%)	(0.26%)	(55.28%)	(17.54%)	(37.74%)
2.	Arunachal Pradesh	201842	118987	3559	79296	6359	72937
			(58.95%)	(1.76%)	(39.29%)	(3.15%)	(36.14%)
3.	Nagaland	284310	97323	969	186018	3577	182441
			(34.23%)	(0.34%)	(65.42%)	(1.26%)	(64.16%)
4.	Manipur	448163	147003	4963	296197	59544	236653
			(32.80%)	(1.11%)	(66.09%)	(13.29%)	(52.80%)
5.	Mizoram	111626	44437	512	66677	178	66499
			(39.80%)	(0.45%)	(59.73%)	(0.15%)	(59.58%)
6.	Tripura	697062	165435	33343	498284	96826	401458
			(23.73%)	(4.78%)	(71.48%)	(13.89%)	(57.59%)
7.	Meghalaya	485897	151711	1224	332962	5456	327506
			(31.22%)	(0.25%)	(68.52%)	(1.12%)	(67.40%)
8.	Assam	5743835	1689138	33451	4021246	1128387	2892859
			(29.41%)	(0.58%)	(70.01%)	(19.65%)	(50.36%)

MR. CHAIRMAN: Question No. 393. Questioner not present. Are there any supplementaries?

SHRI RIPUN BORA: Sir, from the reply of the hon. Minister, it is evident that the BPL survey is not done in a correct manner. So far as Annexure-II is concerned, here, the figures of BPL households in all eight States of North-Eastern region show that a large percentage of people are households reporting deprivation. For example, in Meghalaya, the total households are 4,85,897 but, the percentage of households reporting deprivation is 67.40. As far as Assam is concerned, there are 57,43,835 total households, and the households reporting deprivation are 28,92,859, which is more than the half. Sir, the percentage of automatic inclusion is very horrible. Only about 33,451 households have been taken for automatic inclusion against 57 lakh households. Sir, my question to the hon. Minister is: What steps will the hon. Minister take to correct the BPL survey and to include these deprived households in the list of BPL?

**श्री नरेंद्र सिंह तोमर:** माननीय सभापति जी, माननीय सदस्य ने बीपीएल परिवारों के प्रति चिंता व्यक्त की है। मैं उन्हें अवगत कराना चाहता हूँ कि बीपीएल परिवारों की जनगणना पहले भी अनेक बार होती रही है उसको बार-बार review करके योजनाओं और उनका लाभ पात्र व्यक्ति को मिले, इस बात की कोशिश होती रही। 1962 में एक working group बना, 1979 में taskforce बनी, इसके बाद 1993 में बनी, 2009 में बनी और 2012 में expert group बना। इन सबकी रिपोर्ट्स के आधार पर वे जनगणनाएं हुईं और योजनाओं का लाभ लोगों तक पहुंचता रहा। 2011 में सरकार ने निर्णय लिया कि वह आर्थिक, सामाजिक जनगणना कराएगी और उसके लिए पूरी रूपरेखा बनी तथा पूरे देश में आर्थिक, सामाजिक जाति जनगणना हुई। उसमें सब प्रकार के प्रावधान थे और प्रत्येक व्यक्ति का इस बात का भी अधिकार था कि जो जनगणना हुई है, वह प्रकाश में आए और अगर उसमें किसी को आपत्ति है, तो वह अपनी आपत्ति करे, दावा प्रस्तुत करे और उसका निराकरण किया जाए। मैं समझता हूँ कि उस समय बहुत सारी आपत्तियां पूरे देश से आईं, उनका निराकरण भी हुआ और आर्थिक, सामाजिक जनगणना का सर्वे एक सशक्त और सक्षम दस्तावेज सरकार के पास बन गया। इसके बाद से लगातार यह कोशिश की जा रही है कि किसी भी गरीब को, जो जरूरतमंद है, उस जरूरतमंद तक सरकारी योजनाओं का लाभ पहुंचे। मैं माननीय सदस्य को उदाहरण के लिए बताना चाहता हूँ कि Food Security Act आ गया, तो आज ग्रामीण क्षेत्रों में 75 प्रतिशत लोगों को सस्ते दामों पर अनाज की उपलब्धता हो रही है। इसमें कोई भेदभाव नहीं है, कोई पक्षपात नहीं है। प्रधान मंत्री आवास योजना है, उसका मानदंड आर्थिक, सामाजिक जनगणना में से निर्धारित किया गया है कि हम सबसे पहले उसको देंगे, जो एक कमरे के कच्चे मकान में रहता है, दो कमरे के कच्चे मकान में रहता है। इसी प्रकार अनेक योजनाओं को ...(व्यवधान)...

SHRI RIPUN BORA: Sir, the hon. Minister is evading the reply.

**श्री सभापति:** आप सुन लीजिए, सुन लीजिए। Please don't interrupt. Don't interrupt.

SHRI RIPUN BORA: Sir, my question is: What steps will the hon. Minister take to include the deprived households? But he is evading the reply.

MR. CHAIRMAN: Please listen to the whole answer.

**श्री नरेंद्र सिंह तोमर:** मैं माननीय सदस्य को इसीलिए अवगत कराना चाहता हूँ कि सरकार की मंशा है कि सार्वभौमिक दृष्टि से जो गरीब और जरूरतमंद है, census 2011 के माध्यम से उसका चयन किया जाए, पहचान की जाए और उसको ईमानदारी से सरकारी योजनाओं का लाभ दिया जाए। सरकारी योजनाओं के अमल में पारदर्शिता के लिए सरकार ने अनेक प्रकार के उपाय किए हैं, जिनमें से हम geology का भी उपयोग कर रहे हैं, geo-tagging का भी उपयोग कर रहे हैं, DBT का भी उपयोग कर रहे हैं, ताकि किसी को भी कोई तकलीफ न हो और योजनाओं का लाभ पात्र गरीब व्यक्ति तक पहुंचे। गरीब कम होंगे, उनकी संख्या कम होगी, सरकार का इस प्रकार का कोई इरादा नहीं है।

**श्रीमती विप्लव ठाकुर:** सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह कहना चाहती हूँ कि क्या वे इस बात से अवगत हैं कि IRDP में भी सीलिंग लगी हुई है कि एक पंचायत में केवल पचास या पच्चीस या कोई भी उनका नम्बर हो, उतने ही रखे जाएंगे, नए भर्ती नहीं किए जाएंगे, जब तक कि किसी पुराने का नाम उसमें से नहीं काटा जाएगा। क्या सरकार इस सीलिंग को खत्म करने का प्रयत्न करेगी, नहीं तो कोई भी नया IRDP में नहीं आता है, ग्राम सभा में यह बुलाया जाता है। ग्राम सभा से यह पूछा जाता है और उसकी यही एक क्लॉज है कि पहले किसी का नाम काटा जाएगा, तब नया भरा जाएगा। क्या मंत्री जी इस बात से अवगत हैं, और इस सीलिंग को खत्म करने का प्रयत्न करेंगे?

**श्री नरेंद्र सिंह तोमर:** सभापति महोदय, जैसा कि माननीय सदस्य महोदय ने कहा है, तो सरकार का इस प्रकार का कोई इरादा नहीं है और सरकार यह जरूर चाहती है कि पात्र व्यक्ति यदि छूट जाए, तो उसके लिए प्रक्रिया तय है और वे उस प्रक्रिया के तहत आएंगे, तो निश्चित रूप से उसका नाम जोड़ा जाए, लेकिन अगर अपात्र व्यक्ति का नाम किसी कारण से है, तो अपात्र व्यक्ति का नाम भी हटाना चाहिए।

**श्रीमती झरना दास बैद्य:** सर, Rural and Urban Development में 2012 में जो BPL सर्वे किया गया है, उसमें All India में 25.70 and Urban में 13.70 persons BPL हैं। रूरल में जो बीपीएल वाले हैं, उनके लिए मनरेगा प्रोजेक्ट है, वे उसमें काम करते हैं, लेकिन अरबन में, जो बीपीएल वाले हैं, उनके लिए कोई प्रोजेक्ट नहीं है, कोई प्रोग्राम नहीं है। मैं यह जानना चाहती हूँ कि आपने उन बीपीएल वालों के लिए 2017-18 में क्या प्रावधान रखे हैं?

**श्री नरेंद्र सिंह तोमर:** सभापति जी, जैसा कि मैंने पूर्व में भी माननीय सदस्य को अपने उत्तर में बताया है कि सरकार की यह मंशा है कि ग्रामीण क्षेत्र और शहरी क्षेत्र में जो गरीब और जरूरतमंद आदमी है, उस तक यह लाभ पहुंचे और उसे सरकारी योजनाओं का लाभ मिले। जैसे मैंने फूड सिक्युरिटी का बताया है, ग्रामीण क्षेत्र में, निश्चित रूप से, फूड सिक्युरिटी के माध्यम से गरीब लोगों को, लगभग 75 प्रतिशत लोगों को सरते दाम पर अनाज मिलता है और शहरी क्षेत्र में 60 प्रतिशत लोगों को मिलता है। इसके साथ ही हमारा इस प्रकार का भी प्रयत्न है कि इसकी डेवलपमेंट का कार्यक्रम हो, अन्य कार्यक्रम हों, आवास योजना हो और कुल मिलाकर उसमें जो जरूरतमंद हितग्राही है, उस हितग्राही को उसका लाभ मिले।

**श्रीमती झरना दास बैद्य:** जॉब के बारे में नहीं बताया। ...**(व्यवधान)**...